

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 211  
MA (CA) No. 01/JPR/2022  
CP No. 08/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mr. Prateik Rao**

**...Petitioner**

**Versus**

**M/s Ninaniya Estates Limited & Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

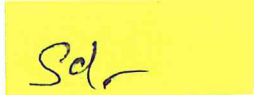
For the Petitioner : Sonal Anand, Adv.  
For the Respondent : Angad Baxi, Adv.

**ORDER**

Heard Mr. Sonal Anand, Adv. appearing on behalf of the Petitioner. Mr. Angad Baxi, Adv. appearing on behalf of the Respondent. List the matter on 09.05.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

March 28, 2024